

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-513

IB-16/PB/2017

IA/2480/2024, IA/1761/2024, Intervention Petition-19/2024, IA/308/2024,
IA/270/2024, IA/6534/2023, IA/5020/2023, IA/2372/2022, CA/922/2019

IN THE MATTER OF:

Anil Mahindro & Anr.

.....Applicant

Vs.

Earth Iconic Infrastructures Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 16.05.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Re-notified to **14.06.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**